

Annexure-1															
Name of the corporate debtor: SONALI ENERGEEES PRIVATE LIMITED; Date of commencement of liquidation: 03.03.2021; List of stakeholders as on: 03.05.2021															
List of secured financial creditors															
Sl. No.	Name of Creditor	Details of claim received		Detail of Claim admitted							Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	amount claimed	Amount of Claim admitted	Nature of claim	Amt. covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim
1	State Bank of India	03.04.2021	189638044	189638044	Claim against Working Capital term loan and other financial assistance by bank	189638044	Yes	Refer Note	189638044	65.68	0	0	0	0	Admitted
2	The Sutex Co-Operative Bank Limited	30.03.2021	46799240	46799240	Machinery Loan	46799240	Yes	Refer Note	46799240	16.21	0	0	0	0	Admitted

Note: Details of Security Interest

State Bank of India	<p>A. Immovable Properties</p> <p>Factory Land (Leased Property) & Building situated at Plot No. 180 & 199 in the "Special Economic Zone" at Village: Sachin bearing Block No: 392 & 342 paiki of Village: Sachin, Taluka Choryasi; District: Surat (Total admeasuring about 2000.00 square meters.</p> <p>Owned by the Corporate Debtor</p> <p>CH 206, 208 & 210, Belgium Chambers, Nr. Lord's Plaza Hotel, Ring Road, Surat</p> <p>Owned by Individual Guarantors</p> <p>B. Particulars of hypothecated properties</p> <p>Part-I Hypothecated Current Assets</p> <p>Inventory and Receivables (Owned by the Corporate Debtor) Value is considered as NIL since the CD has not submitted stocks & receivables statements after 31.10.2018</p> <p>Part-II Hypothecated Plant & Machinery</p> <p>NIL</p> <p>C. Pledged Shares</p> <p>NIL</p>
The Sutex Co-Operative Bank Limited	Hypothecation on Plant and Machinery